

Annexure-7

Name of the corporate debtor: M/s. RP Telebuy Skyshop Private Limited; Date of commencement of CIRP: 14.02.2020; List of creditors as on: 26.11.2021

List of operational creditors (Government dues)

(Amount in ₹)

Sl.no	Details of Claimant		Details of claim received		Details of claim admitted		Amount covered by security interest	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim								
1	Employees Provident Fund Organisation	Central	13/10/20	12,22,92,047	2,93,95,237	Non-remittance of PF Dues, Interest and Recovery Charges	No	No	No	NIL	NIL	NIL	9,28,96,810	Claim amount is admitted by Resolution Professional based on the available information and it is subject to change upon receipt of additional information.
2	The Assistant Commissioner (State Tax)-Chennai	State	08/03/21	63,56,70,741	8,75,38,786.00	Tax due with Penalty & Interest	No	No	No	NIL	NIL	NIL	54,81,31,955	Claim amount is admitted by Resolution Professional based on the available information and it is subject to change upon receipt of additional information.
3	Employees State Insurance Corporation	State	14/10/20	84,81,054	84,81,054.00	Non payment and delayed payment of Contribution	No	No	No	NIL	NIL	NIL	-	Claim amount is admitted by Resolution Professional based on the available information and it is subject to change upon receipt of additional information.
4	Principle commissioner of Customs Department	Central	05/05/21	5,00,000	-	Penalty	No	No	No	NIL	NIL	NIL	5,00,000	Claim amount is under verification due to non availability of the Books of accounts.
5	Office of Deputy Commissioner special Circle-3-SGST Department - Ernakulam	State	22/07/21	55,60,45,478	2,80,64,776.00	Tax arrear, Interest, Surcharge and Penalty	No	No	No	NIL	NIL	NIL	52,79,80,702	Claim amount is admitted by Resolution Professional based on the available information and it is subject to change upon receipt of additional information.
6	Assistant Commissioner(WC<)-SGST Department Ernakulam	State	23/07/21	62,59,00,096	-	Non-payment of tax	No	No	No	NIL	NIL	NIL	62,59,00,096	Claim amount is under verification due to non availability of the Books of accounts
7	The Commissioner of Central Tax, Bengaluru South Commissionerate	State	17/09/21	1,01,93,618	-	Non-payment of tax	No	No	No	NIL	NIL	NIL	1,01,93,618	Claim amount is under verification due to non availability of the Books of accounts
8	Assistant Commissioner (State Tax)- Vijayawada	State	03/08/20	1,30,31,216	1,30,31,216	Default in Payment Sales Tax	No	No	No	NIL	NIL	NIL	-	Claim amount is admitted by Resolution Professional based on the available information and it is subject to change upon receipt of additional information.
9	Assistant Commissioner of Central Tax, Telangana	State	12/11/21	13,01,29,735	-	Default in Payment Sales Tax	No	No	No	NIL	NIL	NIL	13,01,29,735	Claim amount is under verification due to non availability of the Books of accounts
	Total			2,10,22,43,985	16,65,11,069								1,93,57,32,916	